

ITEM NO.128
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

MA No. 9/2022 IN CP No. 14/ALD/2022

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | HARISH BHARDWAJ V/S VIPRAM AGRI INDUSTRIES PVT LTD & ORS |
| UNDER SECTION | 241/242 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)